

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.09.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(CAA)/98/230/HDB/2017
NAME OF THE COMPANY	Ritmed Pharma Retail Pvt. Ltd. & Optival Health Solutions Pvt. Ltd
NAME OF THE PETITIONER(S)	
NAME OF THE RESPONDENT(S)	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
R. Ramakrishna Gupta	PCS	ramakrishna@maec.India.com	[Signature]

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Apparao, Adv	CGSC	98487 47808	[Signature]
for POC & RO			

M. Anil Kumar Counsel for RO OLC 7416166 437 m. Anil

Sl. No. 12

Date of hearing: 22.09.2017

CP(CAA)/98/230/HDB/2017

Ritmed Pharma Retail Pvt. Ltd &

Optival Health Solutions Pvt. Ltd.

ORDER

Heard, Shri. R. Ramakrishna learned PCS ~~learned~~ counsel for the Petitioner and Shri. B. Appa Rao, CGSC and Shri. Anil Kumar council for OL.

Orders reserved.



Member (Technical)



Member (Judicial)